

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 27.01.2015

OA No.291/00061/2015

Mr. S.S.Hassan, Counsel for the applicant.

Heard the learned counsel for the applicant. He wants to withdraw the present OA with the liberty to file a fresh OA.

In view of the submissions made by the Ld. Counsel of the applicant, the present OA is dismissed as withdrawn. However, as prayed, liberty is given to file a fresh substantive OA according to the provisions law.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Adm/